

NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण
EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ
KOLKATA/ कोलकाता

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 399

Date: 07.05.2025

PUBLIC NOTICE

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

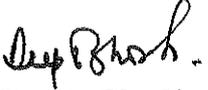
In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

Sl. No	Date of Letter/email	Subject Matter	Name & Address of the Complainant
1.	Email dated 04/03/2025	Complaint against the ongoing sand mining in Ajay River on the banks of Kendra and Shayamla Village (under Durgapur & Asansol sub-division area) for several years causing harm to roads (due to heavy transportation), environment & the river.	Sayan sayanc50@protonmail.com
2.	Email dated 16/02/2025 Also by email on 25/02/2025, 11/03/2025, 16/03/2025	Complaint against the cutting of 6 old trees by one SK Moinuddin alias Rustam, address 47 Deb Lane, Kolkata- 14 and Mr. Deb, owner of 6 dehi entally road who further plans to demolish the heritage mandirs.	Debashis Dutta Debashishdutta2203@gmail.com
3.	Email dated 11/03/2025	Complaint against the pollution caused by brick kilns in West Bengal. Brick kilns are running without permission and the looting of white sand and clay is going on with the help of police & administration	Subhash Dhali President Basumati Human Right Awareness & Welfare Society Vill. Uttargoara (near Talbona More), PO Nibhujibazar, PS Kalna, Dist. Purba Bardhaman- 713405
4.	Email dated 10/03/2025	Complaint against illegal coal mining and transportation by the NTPC & its MDO without having renewal/ relaxation in terms & conditions of the Forest Clearance and also for	Navendu Kumar Advocate Patna High Court Patna- 800001

		preparing Wildlife Management Plan after a delay of 14 years, violating the undertaking given in Form A for getting FC & for causing great harm to the Schedule I to IV flora & Fauna of the Hazaribagh Forest Area.	
5.	Email dated 10/03/2025 Also by email dated 15/03/2025 26/03/2025 27/03/2025	Complaint against dumping of drain water from village & city in Daha Nadi which originates from Gopalganj District & joins Gandhak River in Chhapra via Siwan. A concept note to save the river was prepared in 2023 by Chief Engineer, Flood Control & Water Disposal, Water Resources Department, Gopalganj which was sent to the Govt, but the work never started due to non-receipt of Technical & Administrative approval due to which the river is on the verge of extinction.	Prayag Kumar Mission Compound Mahadeva, Siwan, Bihar- 841227
6.	Email dated 27/02/2025	Complaint against unauthorized sand extraction from Kusabhadra River Bank of Gram Panchayat Bhingarapur in Baliana Block of Khurda District (Odisha).	Utkal Bandhu Utkaljanani1984@gmail.com
7.	Email dated 08/03/2025	Request to change the river side from Cuttack Bidanasi Chahata to take straight line to Brahmani Nadi of Jajpur District and the sands of right side of river between Cuttack to Choudwar Area should be geographically extended to Cuttack to develop Cuttack City and change the same to Greater Cuttack City.	Sughayn Panigrahi Organization Secretary Baimundi Organization, Cuttack, Odisha
8.	By post dated 06/03/2025	Illegal & unauthorized filling up of water bodies by Bravo Sponge Iron Pvt. Ltd. around its factory at Rukni, Para, District Purulia, West Bengal, without requisite change in nature of land leading to severe ecological imbalance & environment degradation causing hardship amongst inhabitants of the area & being in violation of the West Bengal Inland Fisheries Act 1984.	Dipyaman Sinha Advocate Alipore Judges Court, Kolkata- 700027
9.	By post dated 05/03/2025	Complaint against the grave issues emanating from the railway operations in close proximity to the residential complex Ideal Exotica located at 21 Pramatha Choudhary Sarani, Kolkata, adversely affecting the quality of life and well being of the residents. The prime concerns are: 1. Stone & pellet throwing by miscreants; 2. Encroachment & security breaches; 3. Noise disturbances from excessive honking; 4. Severe air pollution from cement rakes; 5. Toxic fumes from burning wires.	Rajesh Khanna, Director, Ideal Exotica
10.	By post dated 18/03/2025	Complaint against the illegal encroachment of govt. land by land mafia along with authorities of smart city in Sikander lake, Jooran Chhapra where the construction of road has been undertaken by the Govt for benefit of common people.	Prabhat Kumar Sharma Jooran Chhapra Road No. 4, Asharfi Roy Flat ke pass, Saraswati Niwas
11.	By post dated 01/03/2025	Complaint against the unregulated high rise construction in Bangur Avenue, Kolkata, violating not only crucial building regulations	Anonymous Bangur Avenue Residents Forum

		<p>but also endangering the lives & safety of residents due to apparent collusion between influential builders, political entities & municipal authorities.</p> <p>The following grave violations are being committed:</p> <ol style="list-style-type: none"> 1. Traffic and parking chaos 2. Fire & public safety risks 3. Hazardous road blockages 4. Municipal Builder nexus 	81, Bangur Avenue, Block -C, Kolkata-700055
12.	By email dated 19/03/2025	Request for enforcement of WBPCB order being memo no. 5L/WPB-2024/B-5456 dated 05/11/2024 wherein Baba Taraknath Textiles, a small scale manufacturing unit was directed to limit the noise in residential area to 55 decibels in day time & 45 decibels at night which and to take certain measures to control the noise generated such as boarding up of windows but no such measures have been taken. The order further directed that the operation shall be restricted between 9 am to 6 pm but the unit continues to operate 5 am to 11 pm 7 days a week causing mental, physical and emotional difficulties to the applicant and his family besides hampering his ability to work as a doctor.	Dr. Swapan Bera NUJS Legal Aid Society. Nonachek, Purba Medinipur, Kolaghat- 721154.
13.	By email dated 19/03/2025 Also by post dated 26/03/2025	Complaint against Shyam steel works pvt. Ltd. who has erected concrete pillars & barbed wire fence & constructed pucca road inside the forest area in Mouza Sikratanr, JL No. 151, RS Plot no. 739, 736 & 625 which was declared as protected forest vide notification no. 5243 dated 08/09/1966. It is also known that QGS plantation was raised in the said plots in 2006 in 25 hectares area and that the ROR of some plots have been changed in favour of WBIDC which stands in violation of the order of Director Land Records & Surveys and Joint Land Reforms Commissioner.	Ronit Kumar Patnayak Vill. & Post- Madhutati, Raghunathpur, Purulia, West Bengal- 723133
14.	By email dated 15/03/2025	Concerns regarding public access & regulations at Somponno Parkomat, Alipore, where EV stations, multi level parking facilities & refueling centers have been provided by WBHIDCO but seem to have been monopolized by large corporate entities as common users are denied access to parking spaces as they remain entirely occupied by corporate fleets. Further, the restroom facilities at the Somponno Parkomat have been restricted for public use which is direct violation of human dignity & Supreme Court ruling dated 13/03/2025 explicitly holding that "easy access to clean toilets is a fundamental right". Further more, alcohol & narcotics consumption is rampant within the premises.	Santosh Kumar Yadav Chairman, Sada Sarvodaya, 2/6 D, Nitya Ghosh Street, Kolkata-700023.
15.	By email dated	Complaint against unlawful & unauthorized filling of ponds in Shikratanr Mouza (JL no.	Ronit Kumar Patnayak

	20/03/2025 Also by post dated 26/03/2025	151) plot no. 629, 627, 735, 634 under Ragnathpur 1 block by Shyam Steel Works Pvt. Ltd. The said Plots are classified as ponds in the Banglarbhumi website & the RS map. (another PG has been sent by the same person w.r.t. same location but the subject matter is different- placed at Sr. no. 17)	Vill. & Post- Madhutati, Raghunathpur, Purulia, West Bengal- 723133
16.	By email dated 24/03/2025	Complaint with regard to man made disaster in Howrah due to drinking water pipe burst by methane gas trapped under Belgachia landfill.	Ankur Sharma 13/3, Dr. P.K. Banerjee Road, Howrah- 711101
17.	By email dated 26/03/2025	Complaint on severe environmental violations due to non- recycling of old books & excessive use of new books in private schools	Jitendra Kumar Soni Convenor, Divyang Forum 2023 46/19, Rabindra Sarani, opp. Shanti Niketan Hall, Near Jalan Variety Shop, Rishra, Hoogly, West Bengal- 712248
18.	By email dated 25/03/2025	Complaint against erection of mobile tower in residential area of the applicant. An airtel 5G booster tower has already been installed and another tower is likely to be installed where there are heart patients, affecting human life & birds.	Pranab Kundu & Residents of 19/1, West Bengal Purbachal Tentultula post office, Rajarhat, Gopalpur, Kolkata- 700136
19.	By post Date not mentioned. Date of receiving- 03/04/2025	Complaint regarding EC granted to Abdul Oddud Laskar for mining activities on patta land covered by 2 nd RS patta no. 3, 8 & 24 and dag no. 57, 62 & 87 of Mouza Kacharigoan, under Sadar Revenue Circle. According to records of Settlement Office, the land in question is classified as agricultural land & residential land. Granting EC for mining on such land is clear misrepresentation of its designated use & violation of land regulations. Also the GPS coordinates provided in the EC documents do not correspond to the actual GPS coordinates of the said.	Sri Bikash Sharma Chinmoy Road, Tarapur Shibbari Road, Pin- 788003


(Deepo Ghosh)
Registrar

REGISTRAR
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH KOLKATA

Copy:

1. Website of NGT
2. Notice Board of NGT